HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

MA No. 197/2014

Mst. Sundri Appellant(s)

Through:- None

Ab. Habib Bangroo and

....Respondent(s)

others

Through:- None

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

None for the parties.

In the interest of justice, adjourned.

V/s

List on 14.08.2020.

(Sindhu Sharma) Judge

SRINAGAR 26.06.2020 SUNIL-II